(5)

**Declaration of Assets and Liabilities** 

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Aive:			NIA	MA	MA	MA
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	5,000/	_		-	-
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	80,000	_			
(iii)	Bonds, Debentures and Shares In companies	SIP-1000 monthy share of 30, was in		_	(12 - 1 (-)-(1)	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NEL				
(v)	Motor Vehicles (details of make, etc.)	[1]				_
(vi)	Jewellery (give details of weight and value)	11			1	_
(vii)	Other assets, such as values of claims / interests	1)	-	_		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will \*

Sr.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				13025	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					No. 15 Care
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)				To the "E WETS!	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(0)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NEL				
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	11				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	_			
(IV)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	19				
(v)	Others (such as interest in property)	11	-	-	-	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	NA
	(ii) Loans from financial institutions	1)	11
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	1,	- 11
	(b) dues to departments dealing with supply of water	\)	11
	(c) dues to departments dealing with supply of electricity	))	1,

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	(d) dues to departments dealing with telephones	MANUEL NEL	NA
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		IJ
	(f) Other dues, if any	· ·	1)
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	(PAN-ENSPK7089G)	, ,
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NZL	1/
	(III) Sales Tax [Only in case of proprietary business]	NET	1/
	(iv) Property Tax		

## C. Personal Detail

GPF/CPF/PRAN No.	:-	111103719647
Gender	:-	M (M/F)
Date of Birth	<b>!-</b>	06031998 (DD/MM/YYYY)
Class/Group	*	(A/B/C)
Cadre	<b>:</b> -	CLERTCAL
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	1-	LAKHISARAI
I hereby d knowledge and be		that the above details are true to the best of my

Place: PATNA

Place: PATNA

Designation: DINDR CLERK

Department: SIMM LEUISLATIVE ASSEBLY

SECT., PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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